

Honble District Judge,

Etawah.

Respected Sir,

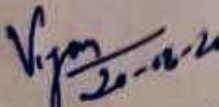
In compliance of Honble Court's letter No.1091/VI-CPC/eCourts/Albhalad dated 5th May, 2020. One Virtual Court has been established in the ten Court Building, ground floor, Court No.-1, Etawah as per approval of Honble District Judge vide order dated 07.05.2020.


In continuation to aforesaid letter, the Honble Court has sent letter No.11331/XXIV(A)-CPC/eCourts dated 12.06.2020 and letter No.1117/LXXXVII-CPC/eCourts dated 03.06.2020 regarding one or two courts shall be identified for conducting Court proceedings through JITSI Software (LAN Version). In this regard, following two courts have been designated for utilizing the facility of Virtual Court in an optimal manner:-

Sl. No.	Name of Court	Name of Presiding Officer	Timings for Virtual Court through JITSI
1	Spl. Judge (D.A.A.Act)/ A.D.J. Court No.-3, Etawah	Sri Avdresh Kumar	10:30 A.M. to 11:30 A.M. & 02:00 P.M. to 03:30 P.M.
2	Chief Judicial Magistrate, Etawah	Sri Raghuvver Singh Rathore	11:30 A.M. to 01:30 P.M. & 03:30 P.M. to 04:30 P.M.

This proposal is humbly submitted for kind perusal and approval, to be effective from 21.08.2020.

A copy of the aforesaid mechanism shall be uploaded by the System Officer on the website of the District Court, Etawah after your good self kind permission.


(Dr. Vijay Kumar)
Member/ A.D.J.-8
Etawah


(Husain Ahmad Ansari)
Member/
Spl. Judge (S.C./S.T. Act)
Etawah


(Vivek Tripathi)
Chairman/
A.D.J.-I
Etawah